

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 5

IA 3292/2024 IN C.P. (IB)/4697(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: M/S ASSOCIATED ROAD CARRIERS LTD., VS
INDSUR GLOBAL LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 3292/2024

1. Mr. Vidit Divya Kumat, Advocate appeared for the Applicant.
2. Registry is directed to issue notice to the Respondent by all available means (i.e. speed post, e-mail) to file reply within two weeks after serving a copy thereof to the Applicant.
3. Applicant is also at liberty to serve present notice.
4. List this IA on **18.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna